

**CC NO. 243/2019  
CBI VS. P.S. MAHAR**

**COURT HEARING THROUGH VIDEO CONFERENCING**

**05.08.2020**

**Present: Sh. Sunil Verma, Ld. PP for CBI.**

The file is not before me.

Ahlmad is directed to get the file scanned and provide a copy to me.

Put up for scanning of file and further proceedings on

**13.08.2020.**



**(RAKESH KUMAR SHARMA)  
SPECIAL JUDGE (PC ACT), CBI-06  
ROUSE AVENUE COURTS, DELHI  
05.08.2020**

**CC NO. 11/2019**  
**CBI VS. D. C. SANKHLA & ORS.**

**COURT HEARING THROUGH VIDEO CONFERENCING**

**05.08.2020**


**Present:** **Sh. Sunil Verma**, Ld. PP for CBI.  
**Sh. Gagan Minocha**, Adv. for accused D. C. Sankhla and Shashi Sankhla.  
All three accused are absent.

On the oral request of Ld. Counsel, personal appearance of accused D.C. Sankhla and Shashi Sankhla is exempted for today only through their counsel, who is present.

It is submitted by Ahlmad that file has not been scanned yet and that, there is no facility of scanning at Rouse Avenue Courts. Further it is also submitted by Ahlmad that he went to the Tis Hazari Courts for scanning of file where he was told that only the files which are being sent to Hon'ble High Court are being scanned and no other file is being scanned.

The Ahlmad is directed to send a reminder in writing to the concerned branch for scanning of file.

Put up with connected matter on **24.08.2020**.

  
**(RAKESH KUMAR SHARMA)**  
**SPECIAL JUDGE (PC ACT), CBI-06**  
**ROUSE AVENUE COURTS, DELHI**  
**05.08.2020**

**CC NO. 25/2019**  
**CBI VS. D. C. SANKHLA**

**COURT HEARING THROUGH VIDEO CONFERENCING**

**05.08.2020**


**Present:** **Sh. Sunil Verma**, Id. PP for CBI.  
**Sh. Gagan Minocha**, Adv. for accused D. C. Sankhla.  
Accused is absent.

On the oral request of Id. Counsel, personal appearance of accused D. C. Sankhla is exempted for today only through his counsel, who is present.

It is submitted by Ahlmad that file has not been scanned yet and that, there is no facility of scanning at Rouse Avenue Courts. Further it is also submitted by Ahlmad that he went to the Tis Hazari Courts for scanning of file where he was told that only the files which are being sent to Hon'ble High Court are being scanned and no other file is being scanned.

The Ahlmad is directed to send a reminder in writing to the concerned branch for scanning of file.

Put up for the purpose fixed on **24.08.2020**.

  
**(RAKESH KUMAR SHARMA)**  
**SPECIAL JUDGE (PC ACT), CBI-06**  
**ROUSE AVENUE COURTS, DELHI**  
**05.08.2020**

**CC NO. 269/2019  
CBI VS. RAJENDER KUMAR ETC.**

**COURT HEARING THROUGH VIDEO CONFERENCING**

**05.08.2020**

**Present:** **Sh. Sunil Verma**, Id. PP for CBI.  
**Sh. Ajit Kumar**, Adv. for accused Jaydev Rath and  
Mukesh Mehta.

File taken up today on two applications, both under Section 91 Cr.P.C., both filed jointly by accused Jaydev Rath and Mukesh Mehta.

Issue notice of both the applications to CBI through Id. PP through WhatsApp and email with a copy of this order.

Put up for reply and arguments on the applications on the date fixed i.e., on **10.08.2020**.



**(RAKESH KUMAR SHARMA)  
SPECIAL JUDGE (PC ACT), CBI-06  
ROUSE AVENUE COURTS, DELHI  
05.08.2020**

**CC No. 268/2019**  
**CBI VS. SUNNY KALRA**

**05.08.2020**

**COURT HEARING THROUGH VIDEO CONFERENCING**

**Present:-** **Sh. Sunil Verma**, Id. PP for CBI.  
**Sh. Pradeep Rana and Sh. Bharat Gupta**, Adv. for accused Sunny Kalra and Aarti Kalra.  
**Sh. Manish Miglani**, Adv. for accused Subhash Chand Jindal.  
**Sh. Utkarsh Mathur**, Adv. for accused V. K. Sood. Accused Sunny Kalra and Subhash Chand Jindal on bail.  
Accused Aarti Kalra has joined the court proceedings through video conferencing from Dubai.

It is submitted by accused Aarti Kalra and her counsel that accused Aarti Kalra is ready to come to India as soon as lock down ends. It is submitted by Sh. Utkarsh Mathur, counsel for Sh. V. K. Sood that accused is trying to join the meeting, however, he is unable to do so.


It is submitted by Ahlmad that file has not been scanned yet and that, there is no facility of scanning at Rouse Avenue Courts. Further, it is also submitted by Ahlmad that he went to Tis Hazari Courts for scanning of file where he was told that only the files which are being sent to Hon'ble High Court are being scanned and no other file is being scanned.

*RKS*

The Ahlmad is directed to send a reminder in writing to the concerned branch for scanning of file.

Put up for scanning of file and for further proceedings on 24.08.2020.

At this stage, date is changed to **26.08.2020**, at the request of Id. Counsel for Subhash Chand Jindal.

  
**(RAKESH KUMAR SHARMA)**  
**SPECIAL JUDGE (PC ACT), CBI-06**  
**ROUSE AVENUE COURTS, DELHI**  
**05.08.2020**

**CC NO. 267/2019**  
**CBI VS. SANJAY KALRA**

**05.08.2020**

**COURT HEARING THROUGH VIDEO CONFERENCING**

**Present:- Sh. Sunil Verma**, Id. PP for CBI.  
**Sh. Manish Miglani**, Adv for accused no. 3 Subhash Chand Jindal along with accused Subhash Chand Jindal on bail.  
**Sh. Pradeep Rana and Sh. Bharat Gupta**, Adv for accused Sanjay Kalra and Varsha Kalra.

It is submitted by Sh. Pradeep Rana, Adv. that accused Sanjay Kalra and Varsha Kalra are ready to come to Inda as soon as lock down ends.


It is submitted by Sh. Manish Miglani, Adv that one of his application is pending and CBI is yet to file reply to his application.

*RK Sharma*  
It is submitted by Ahlmad that file has not been scanned yet and that, there is no facility of scanning at Rouse Avenue Courts. Further, it is also submitted by Ahlmad that he went to Tis Hazari Courts for scanning of file where he was told that only the files which are being sent to Hon'ble High Court are being scanned and no other file is being scanned.

The Ahlmad is directed to send a reminder in writing to the concerned branch for scanning of file.

Put up for scanning of file and for further proceedings on 24.08.2020.

At this stage, date is changed to **26.08.2020**, at the request of Id. Counsel for Subhash Chand Jindal.

  
**(RAKESH KUMAR SHARMA)**  
**SPECIAL JUDGE (PC ACT), CBI-06**  
**ROUSE AVENUE COURTS, DELHI**  
**05.08.2020**